

BUSINESS ADVISORY COMMITTEE

ELEVENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 14th December, 1967.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) Discussion and voting on the Supplementary Demands for Grants (Haryana) for 1967-68. | .. | 1 hour |
| (2) Motion for modification of the Paradip Port Trust Rules, 1967. | .. | 1 hour |
| (3) The Haryana State Legislature (Delegation of Powers) Bill, 1967, as passed by Rajya Sabha.
<i>(Consideration and passing).</i> | .. | 3 hours |

3. The Committee also recommend that the time allotted for consideration and passing of the Unlawful Activities (Prevention) Bill, as reported by the Joint Committee be increased from 5 to 7 hours.

4. The Committee further recommend that the House may sit also on Saturday, the 23rd December, 1967.

NEW DELHI;

December 14, 1967.
Agrahayana 23, 1889 (Saka).

N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.